

FAREWELL REFERENCE IN HONOUR OF HON'BLE MR. JUSTICE JITENDRA KUMAR MAHESHWARI, CHIEF JUSTICE, HIGH COURT OF SIKKIM ON HIS ELEVATION AS JUDGE OF THE SUPREME COURT OF INDIA ON 28.08.2021.

1. Hon'ble Chief Justice,
High Court of Sikkim
2. Hon'ble Mrs. Justice Meenakshi Madan Rai,
Judge, High Court of Sikkim.
3. Mr. Justice A.P. Subba,
Chairperson,
Lokayukta Sikkim
4. Madam Uma Maheshwari
5. Mr. Roger R. Rai
6. Manasa Priyadarshana Pradhan,
7. Dr. Doma T. Bhutia and Mr.Sudesh Joshi,
Additional Advocate Generals.
8. Learned Registrar General and Registrar.
9. Learned Senior Advocates, Learned Judges of the District Judiciary, the learned Law Secretary, the Learned Member Secretary, Sikkim Legal Services Authority, the learned Director and Additional Director, Sikkim Judicial Academy, the learned President and Executive members of the Bar and learned advocates.
10. Mrs. Matilda Issacs,
Special Secretary,
Sikkim State Legal Services Authority.
11. All Officers and staff of High Court Registry, SJA & SSLSA.
12. Members of the Press & Media

1. The Hon'ble Chief Justice is leaving us too soon. However, in his parting we must rejoice as he is the first Chief Justice of the High Court of Sikkim to be elevated to the Apex Court. In this short period, I have seen him as a man with certainty of purpose and definite with his views. What is even more noticeable is the fact that he has been able to reach the highest Court of Justice while hailing from a relatively small township. From Jaura to the Hon'ble Supreme Court of India, his journey is to be reckoned with. The young aspiring lawyers and judges from Sikkim should keep his journey as an inspiration to work hard, dream big and achieve what may seem impossible.
2. My interaction with the Hon'ble Chief Justice was restricted, even more due to the pandemic. In my limited interactions in the Court room and while we worked on the phase 2 project of the Sikkim Judicial Academy, I realised he is one with great experience not only in the judicial field but also in administration and creation of judicial infrastructures.
3. In the Court room I noticed a judge who, powered by his experience as a highly successful lawyer of 19 years standing and more than 16 years as judge, was quick to grasp the issues and unhesitant to pronounce judgment. When he entered the Court room, I was certain that he has read his brief and was well prepared to ask the right questions and decide the pivotal issues.

4. The Hon'ble Chief Justice has started a lot of beneficial projects for the High Court of Sikkim. Many of them are now in the implementation stage and we hope to complete all of them in right earnest.
5. I got the opportunity to meet and interact with Madam Uma Maheshwari just recently. However, it was enough to gauge that she was a strong pillar of strength for the Hon'ble Chief Justice. Their son Mr. Manu Maheshwari and their nephew Mr. Ankur Maheshwari who are with us today are young successful lawyers.
6. I would like to end my reference by wishing the Hon'ble Chief Justice greater success in his 4 years and 10 months stint in the Supreme Court of India. I do hope you author many landmark judgements to guide us. I also wish and hope that you will be able to impart justice to the common man and make a difference to their lives. I wish Madam Uma Maheshwari, Mr. Manu and Ms. Diksha and Mr. Ankur Maheshwari great happiness and success in all their endeavours.
